

Himalayan Mineral Waters Private Limited  
Date of Commencement of CIRP - 03.06.2024 (Copy of order received on 04.06.2024)

Annexure

List of Unsecured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 05.08.2024

Amount in Rs.

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set.off	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Provisionally Admitted	Nature of Claim - Note 1	Amount Covered by Guarantee - Note 2	Whether related party?	% of Voting Share in CoC					
1	State Bank of India	13-06-24	4,272,685,332.00	4,272,685,332.00	Unsecured Financial Creditor	4272685332.00	No	55.24				-	
2	Karnataka Bank Limited	14-06-24	151,454,877.91	151,454,877.91	Unsecured Financial Creditor	151454877.91	No	1.96				-	
3	Bank of Baroda	18-06-24	596,346,836.55	549,018,178.00	Unsecured Financial Creditor	549018178.00	No	7.10				47,328,658.55	
4	Canara Bank	15-06-24	1,347,081,613.54	1,329,496,263.00	Unsecured Financial Creditor	1329496263.00	No	17.19				17,585,350.54	
5	IDBI Bank Limited	15-06-24	1,031,852,307.75	772,298,902.00	Unsecured Financial Creditor	772298902.00	No	9.99				259,553,405.75	
6	Jammu & Kashmir Bank Limited	15-06-24	581,876,403.24	581,876,403.00	Unsecured Financial Creditor	581876403.00	No	7.52				0.24	
7	IndusInd Bank Limited	03-07-24	82,661,715.00	77,716,086.00	Unsecured Financial Creditor	77716086.00	No	1.00	0	0	4,945,629.00	-	Submitted Revised Claim of Rs. 7,77,16,086/- on 02.08.2024
	<b>Total</b>		<b>8,063,959,085.99</b>	<b>7,734,546,041.91</b>		<b>7,734,546,041.91</b>		<b>100.00</b>	<b>-</b>	<b>-</b>	<b>4,945,629.00</b>	<b>324,467,415.08</b>	

Note 1: Nature of Financial Creditors are unsecured as Security Interest was on the Mortgaged Property of the Himalayan Mineral Waters Private Limited (CD) at Plot No. 1519 Salempur Mahmood Sidcul Roorkee only, which has been sold by State Bank Of India under SARFAESI Act (Sale certificate dated 07.06.2023).

Note 2: Claims are received against the Corporate Guarantee of the Corporate Debtor given for the Principal Borrower. As per the Consortium Agreement dated 01.07.2017 and information available, the following other Guarantees are also available for the same debt of Principal Borrower.

- 1 Corporate Guarantee of Perfect Radiators and Oil Coolers Private Limited
- 2 Personal Guarantee of Brij Raj Punj (died on 05.12.2017). Thereafter Personal Guarantee of his legal heirs i.e., Mr. Bharat Raj Punj

